

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 1563/2017

AVANEESH KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR STAY APPLICATION ON IA 68453/2017
FOR EXEMPTION FROM FILING O.T. ON IA 68454/2017)

Date : 21-03-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. R.N. Pareek, Adv.
Mr. Vijay Pal Sharma, Adv.
Mr. Umesh Chandra Srivastava, Adv.
Mr. Anoop Kr. Srivastav, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 4 are duly represented.

Respondent Nos.5 to 8 have been served but no one has
entered appearance.

Original records have been received.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may
file additional documents.

KAPIL MEHTA
Registrar
21.3.2018

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